

22  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD


T.P. No. 82-A/2016 & 82-B/2016  
With T.P No. 82/397-398/NCLT/AHM/2016 (New)  
M.A. No. 126/2015 & C.A. No. 111/2015  
With C.P. No. 71/397-398/CLB/MB/2014 (Old)

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2018**

Name of the Company: Kamal R. Sharma & Ors.  
V/s.  
Gujarat Liqui Pharmacaps Pvt. Ltd. & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Pranjal Buch to Singhi & Co.	Advocate	Respondent No. 1 to 5	
2.				

**ORDER**

None present for Petitioners. Learned Advocate Mr. Pranjal Buch present for Respondents No. 1 to 5.

Petitioner counsel sent letter for adjournment.

List the matter on 26.03.2018 for final hearing.

  
MANORAMA KUMARI  
MEMBER JUDICIAL

Dated this the 23rd day of February , 2018.